

[Translation]

### NCR Planning

2881. SHRI N.J. RATHVA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the National Capital Region Planning Board has prepared an ambitious scheme to invest in Delhi and adjoining areas of neighbouring States;

(b) if so, the details thereof;

(c) the amount proposed to be invested in Delhi and the adjoining areas; and

(d) by when the scheme is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (d). The National Capital Region Planning Board has drawn up an investment programme for the 8th Plan period consisting of Rs. 1846 crores in the Central Sector and Rs. 1967 crores in the State Sector.

The Central Sector components include the improvement of rail network, extension of road network and construction of expressways, telecommunication and energy for which the respective Central Ministries of Railways, Surface Transport, Communication and Energy are to meet the required level of expenditure during the Plan period.

The State Sector programme consists of land acquisition and its development in priority towns, development of 34 sub-regional centres within NCR and 5 counter-magnet areas located outside NCR. It also includes items like the construction and maintenance of regional roads and the transmission and distribution network for power. While the former group of activities are proposed to be financed jointly by both the National Capital Region Planning Board and the States, the later group of activities are to be funded exclusively by the States.

According to the investment programme approved by the National Capital Region Planning Board, out of State Sector joint programmes, Haryana is to get Rs. 559 crores, Uttar Pradesh Rs. 585 crores, Rajasthan Rs. 156 crores and Punjab and Madhya Pradesh Rs. 40 crores each. Though no specific investment is envisaged within Delhi, the investment in NCR States will take care of the activities proposed to be dispersed from Delhi to the National Capital Region.

### Land Acquisition by DDA

2882. DR. LAL BAHADUR RAWAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the area of land acquired by Delhi Development Authority during the last three years till 31st March,

1995 after making assessment of the land and paying compensation to the owners and the locations thereof;

(b) the places in Delhi where D.D.A. have not acquired any land even after the assessment and the reasons therefor;

(c) whether D.D.A. propose to acquire the land, which has been assessed, in the near future; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) It has been reported by DDA that during the last three years till 31st March, 1995, DDA has acquired 5726.49 acres of land in the following locations/villages :

1	2
1.	Hassanpur
2.	Kalu Sarai
3.	Kondli
4.	Dallupura
5.	Ghonda Gujran Khadar
6.	Civil Station
7.	Ghonda Chouhan Khadar
8.	Khajoori Khas
9.	Sadatpur Gujran
10.	Chari Mandu
11.	Kilokri
12.	Behlarpur Khadar
13.	Nagli Rajapur
14.	Okhla
15.	Khizabad
16.	Jogabai
17.	Madanpur Khadar
18.	Chak Chilla
19.	Kilokri
20.	Sabhapur
21.	Kondli
22.	Nawada
23.	Kasampur
24.	Matiyala
25.	Tihar
26.	Kakrola
27.	Khera Kalan
28.	Pehladpur Banger
29.	Baghiabad
30.	Masoodpur
31.	Singola
32.	Narela
33.	Tikri Khurd
34.	Kureni